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Title: Need to establish fast track courts that exclusively deal with rape cases.

SHRIMATI P.K. SHREEMATHI TEACHER (KANNUR): Madam Speaker thank you for allowing me to speak about an important subject.

First of all, I beg your pardon for having to bring a very serious issue that many of my colleagues raised before I have.

I would like to draw the attention of this august House to the sad words of an unfortunate husband and father of two gang-raped victims. He said, "If the accused are not punished within three months and if not given justice, we will commit suicide." These are the words of a husband and a father.

According to statistics, by the time this Session has closed, three more women are going to be raped in this country. Roughly, that is one rape every 22 minutes. And, respected Members of Parliament, how serious this issue has become? Yes, the reasons for a rape taking place may be varied, from social stigma to male dominance; and from casteism to socio-economic clout. Nevertheless, let us today ensure that whatever the reason may be, the result is swift justice and a peaceful life afterwards for the victim.

HON. SPEAKER: Please conclude.

SHRIMATI P.K. SHREEMATHI TEACHER: Please give me one minute.

Let us stop shaming our daughters and take responsibility for their future. We cannot ensure that there will be zero rape in this country. So, I urge upon the Government to establish fast track courts that exclusively deal with rape cases and which have daily hearings. Let us set up a dedicated police unit in every State that can ensure the security of every rape victim and can diligently look into matters of abuse.

HON. SPEAKER:

Shri Bhairon Prasad Mishra is permitted to associate with the issue raised by Shrimati P.K. Shreemathi Teacher.

The House stands adjourned to meet again at 2.20 p.m.

13.17 hours

The Lok Sabha then adjourned till Twenty Minutes

past Fourteen of the Clock.

14.20 hours

The Lok Sabha re-assembled at Twenty Minutes past Fourteen of the Clock.

(Hon. Deputy-Speaker *in the Chair*)